

ORISSA HIGH COURT

FILING REPORT AS ON :18/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18046/2025	VIJAY KUMAR NAMDEV JADHAV VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /54 /2025) //	AOR20220000263C202500036
2	D-BLAPL/18048/2025	TUSHAR BARLA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /167 /2025) //	AOR20220000263C202500035
3	D-BLAPL/18051/2025	LAJARA KUMAR NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	K.NUAGOAN /171 /2024) //	
4	D-BLAPL/18052/2025	KUTARTHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /66 /2025) //	
5	D-BLAPL/18053/2025	JULI PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	MUNIGUDA /115 /2025) //	
6	D-BLAPL/18054/2025	BIKRAM BANSINGH VS STATE OF ODISHA	ADV. VS	TALCHER TOWN /387 /2022) //	
7	D-BLAPL/18076/2025	SURYA KANTA ROUSTRAY @ BAJA VS STATE OF ODISHA	SIDHARTHA DAS VS	CHHEND /97 /2025) //	
8	D-BLAPL/18077/2025	PHULDAS GOND VS STATE OF ODISHA	SARBESWAR SAHOO VS	UMERKOTE /43 /2022) //	AOD20220004505C202500057
9	D-BLAPL/18079/2025	PAPI @ JYOTI RANJAN JENA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	TALABANIA /46 /2025) //	
10	D-BLAPL/18080/2025	ENJA@ANJIA SABAR VS STATE OF ODISHA	BHAGABAN SARANGI VS	PATTAPUR (ASKA) /122 /2023) //	AOR20220002669C202500016
11	D-BLAPL/18083/2025	JITUN SAHU @ JITU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /370 /2025) //	AOD20240000242C202500117

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12	D-BLAPL/18085/2025	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 () //	
13	D-BLAPL/18090/2025	DEBEN KHARA @ KANA @ DEBENDRA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /127 /2023 () //	
14	D-BLAPL/18097/2025	THAKURA BEHERA @ MANOJ VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /63 /2014 () //	AOD20240000242C202500120
15	D-BLAPL/18098/2025	SUKASAE @ SUKHSAI TANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	HEMGIR /192 /2025 () //	AOR20220001487C202500018
16	D-BLAPL/18099/2025	PANCHU @ PANCHANAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /436 /2024 () //	AOD20240000242C202500118
17	D-BLAPL/18100/2025	THAKURA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /101 /2014 () //	AOD20240000242C202500119
18	D-BLAPL/18103/2025	KUMAR BISOYI @ BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /370 /2025 () //	AOD20240000242C202500121
19	D-BLAPL/18104/2025	SAHADEV KISAN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	JEYPORE VIGILANCE /21 /2025 () //	
20	D-BLAPL/18109/2025	SUVENDU BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 () //	
21	D-BLAPL/18111/2025	RATNA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202500062
22	D-BLAPL/18119/2025	KANHU CHARAN SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /7 /2010 () //	AOD20240000364C202500105
23	D-BLAPL/18126/2025	SUKADEBA DAS	SUBHALATA PRIYADARSINI	KHALLIKOTE /454 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18134/2025	SUBUDHI SAHU	AMITAV TRIPATHY	GOCHHAPADA /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18135/2025	NARESH SWAIN @ HADIBANDHU	HEMANT KU. TRIPATHY	BANKI /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18139/2025	KRUSHNA CHANDRA BEHERA @ MALINGA	PARTHA SARATHI DAS	POLASARA PS /342 /2025	AOD20240000364C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18141/2025	TUTU @ UTTAM KUMAR SWAIN	BISWORANJAN SWAIN	RAJKANIKA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18142/2025	ARJUN MAJHI @ GOND	JYOTIRMAYA SAHOO	DABUGAM /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18147/2025	SAKTIPADA PURI	DIPTI RANJAN BHOKTA	SINGLA /179 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18153/2025	JUBULA BEHERA	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18155/2025	BALI KIRSANI @ GURU	ASIT KUMAR JENA	KALIMELA /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18156/2025	SK. IRFAN @ GULCHU	LOKANATH NAIK	MADHUPATNA /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18160/2025	SANJIP DIGAL	GOPAL KRUSHNA MOHANTY	DARINGBADI /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18162/2025	KRUSHNA @ KRISHNA NAG	KIRTAN DANG	SPL.TASK FORCE /22 /2024	
		VS	VS	()	

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35	D-BLAPL/18164/2025	STATE OF ODISHA SUMANTA SAHOO VS	PRADEEP KUMAR DASH VS	// BALIMI /69 /2025 ()	AOR20220002710C202500012
36	D-BLAPL/18166/2025	STATE OF ODISHA ARUNA NAYAK VS	RABINDRA KUMAR MISHRA VS	// PURI TOWN /150 /2025 ()	
37	D-BLAPL/18168/2025	STATE OF ODISHA LAXMAN SAHU VS	PANCHANAN PANIGRAHI VS	// BANARAPAL /64 /2025 ()	AOD2025000009C202500030
38	D-BLAPL/18170/2025	STATE OF ODISHA ARJUN SINGH @ AKSHAYA SINGH VS	BHARAT BHUSAN ROURAY VS	// BRAHMANITARANG /22 /2025 ()	
39	D-BLAPL/18175/2025	STATE OF ODISHA IRFAN SEKH @ CHHOTU VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /84 /2025 ()	
40	D-BLAPL/18176/2025	STATE OF ODISHA NIKHIL JAISWAL VS	BHARAT JALLI VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /02/2024 ()	AOD20240000581C202500084
41	D-BLAPL/18177/2025	STATE OF ODISHA NARAYANA MAHANANDA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
42	D-BLAPL/18179/2025	STATE OF ODISHA GEMBALI CHANDRA KUMAR @ G.CHANDAN KUMAR VS	PANCHANAN PANIGRAHI VS	// K.SINGHPUR /39 /2025 ()	AOD2025000009C202500032
43	D-BLAPL/18180/2025	STATE OF ODISHA KUMARMANI DASH VS	BIJAYA KUMAR RAGADA VS	// SASON /142 /2025 ()	
44	D-BLAPL/18182/2025	STATE OF ODISHA ABHIMANYU MOHANTY @ SUNIL VS	SATYA NARAYAN MISHRA 4 VS	// DHAMNAGAR /82 /2025 ()	AOR20220001615C202500119
45	D-BLAPL/18183/2025	STATE OF ODISHA PRASANT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// /118 /2025 () //	AOD2025000009C202500031

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46	D-BLAPL/18184/2025	KALI CHARAN PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /253 /2025) //	AOD2025000009C202500033
47	D-BLAPL/18186/2025	SRIKANT MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /94 /2025) //	
48	D-BLAPL/18187/2025	LAXMAN BAG VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /156 /2013) //	
49	D-BLAPL/18188/2025	KHETRAMANI SENAPATI @ KRISHNA @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /293 /2024) //	
50	D-BLAPL/18189/2025	KUNMUN @ BISWARANJAN PUHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /162 /2025) //	
51	D-BLAPL/18192/2025	BIRANCHI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /139 /2025) //	AOR20220001615C202500121
52	D-BLAPL/18193/2025	LAXMI TANDI @ LAKHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /85 /2025) //	AOR20220001615C202500120
53	D-BLAPL/18194/2025	SUKANTIN PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	NAWAPARA /107 /2025) //	AOD20240000391C202500034
54	D-BLAPL/18195/2025	P. DEVID DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENCES, PHULABANI /4 /2025) //	
55	D-BLAPL/18196/2025	SILU@SUMANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	BALIMI /59 /2025) //	AOR20220002710C202500013
56	D-BLAPL/18197/2025	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /160 /2025) //	
57	D-BLAPL/18198/2025	SUMANTA SAHOO	PRADEEP KUMAR DASH	BALIMI /60 /2025	AOR20220002710C202500014

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/18202/2025	RAJA SHARMA @ THAKUR	DHIRENDRA KUMAR MOHAPATRA	KINJIRKELA /102 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/18204/2025	SUKUR MALLIK	JAJATI KESHARI KHUNTIA	BASTA /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/18206/2025	BISWARANJAN @ BISWAJIT BIRA @ FAGU	NIKUNJA KUMAR ROUT	TOMANDO /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/18208/2025	SILU @ MANOJ KUMAR BEHERA	GYANA RANJAN MOHANTY	AIR FIELD P.S. /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/18209/2025	NARENDRA NAIK	PRAFULLA KUMAR KAR	THUAMUL RAMPUR /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/18210/2025	RADDY AMAL RAJ @ AKHIL	KRISHNA CHANDRA SAHU	RAYAGADA TOWN /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/24369/2025	ASHOK KUMAR BEHERA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/24373/2025	ABHAYA KUMAR SAHU	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/24379/2025	GURU CHARAN SAHU	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/24383/2025	SANJIB KUMAR RATH	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/24390/2025	PRASANTA KUMAR PANDA	ADV.	//	
		VS	VS	()	

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69	D-CMP/24200/2025	STATE OF ODISHA DEBDAS PAIKARAY VS PRANANATH PAIKARAY	AMIYA KUMAR MISHRA VS	// // ()	
70	D-CMP/24201/2025	MANIMALA RATH VS NALINI PRABHA UDGATA	AKASH KUMAR PATAJOSHI VS	// // ()	AOR20220001834C202500048
71	D-CMP/24202/2025	MANORAMA @ SUSILA DAS VS BINODINI DAS	AKASH KUMAR PATAJOSHI VS	// // ()	AOR20220001834C202500049
72	D-CMP/24302/2025	AKSHAYA KUMAR DASH VS PADMALAYA PANDA	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500103
73	D-CMP/24339/2025	RAJESH KUMAR PRADHAN VS DEEPAK KUMAR PRADHAN	SUSANTA KUMAR PRADHAN 2 VS	// // ()	AOD20250000501C202500004
74	D-CMP/24405/2025	BIJAYA KUMAR MAHAPATRO VS RAMAKRUSHNA@RAMAHARI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
75	D-CMP/24433/2025	MAYADHAR JENA @RUNI JENA VS BAIDHAR JENA	ACHYUTANANDA PATTANAIAK VS	// // ()	
76	D-CONTAC/24290/2025	KANAKALTA SAHOO VS P.L.HARANADH,CHAIRMAN,IRTS	DIGAMBARA MISHRA VS	// // ()	
77	D-CONTC/24198/2025	TUNU MOHARANA VS ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// // ()	AOR20250000149C202500018
78	D-CONTC/24199/2025	PRADYOT KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// // ()	
79	D-CONTC/24215/2025	NAYAN TARA NANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500044

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80	D-CONTC/24239/2025	PANKAJ KUMAR RAJGURU VS D.PRASANTH KUMAR REDDY,MD,ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK	ADV. VS	// ()	
81	D-CONTC/24241/2025	PRAKASH RAO ACHARY VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY S.C AND S.T DEVELOPMENT DEPTT.	ADV VS	// ()	AOR20240001111C202500012
82	D-CONTC/24244/2025	SADYASMITA MOHAPATRA VS NIRANJAN BEHERA,DIRECTOR,EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// ()	
83	D-CONTC/24245/2025	BISHNU CHARAN BISOI VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()	
84	D-CONTC/24247/2025	KHIROD PRASAD ROUT VS USHA PADHEE,IAS	ADV. VS	// ()	
85	D-CONTC/24251/2025	DIVYAM AGARWAL VS SUMANTA PATEL,BRANCH MANAGER,INDIAN BANK,RAJBORASAMBAR,PADAMPUR,ODISHA	ADV. VS	// ()	
86	D-CONTC/24256/2025	MAHESWAR MOHANTA VS ARINDAM DAKUA,DIRECTOR,HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR,ODISHA	GOBINDA CHANDRA DAS VS	// ()	
87	D-CONTC/24273/2025	RASHMI RANJAN NAIK VS RADHAKANTA CHATRI,DEO,KALHANDI	KHAGESWAR BEHERA VS	// ()	
88	D-CONTC/24277/2025	DEBANSU KUMAR PATNAIK VS BALMUKUNDA BHUYAN,OAS	ADV. VS	// ()	
89	D-CONTC/24280/2025	ABHIRAM SWAIN VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// ()	
90	D-CONTC/24298/2025	ANAM CHANDRA PRUSTY VS SALINI PANDIT,IAS	ADV. VS	// ()	
91	D-CONTC/24305/2025	BIJOY KUMAR DASH	ADV.	//	

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		VS	VS	0	
		SALINI PANDIT,IAS		//	
92	D-CONTC/24307/2025	GHANASHYAM SAHU	ADV.	//	
		VS	VS	0	
		DHEENAH DASTAGEER,IAS		//	
93	D-CONTC/24315/2025	SIBAPRASAD PARIDA @ MAHESH KUMAR PARIDA	NIROD KUMAR SAHU	//	
		VS	VS	0	
		MURALIDHAR URMAL,TAHASILDAR,LATHIKATA,SUNDERGARH		//	
94	D-CONTC/24324/2025	UPASANA MOHANTY	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL,IAS		//	
95	D-CONTC/24327/2025	SANJIB KUMAR DWIBEDI	ADV.	//	
		VS	VS	0	
		KISHORE KUMAR ACHARYA,CDMO,MAYURBHANJ		//	
96	D-CONTC/24332/2025	PRAMOD KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,BBSR,KHURDA		//	
97	D-CONTC/24337/2025	DR.SUPRIYA DASH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		ASIS KUMAR JENA,REGISTRAR,ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH,BBSR,KHURDA		//	
98	D-CONTC/24345/2025	SATYA RANJAN MOHANTA	ADV.	//	
		VS	VS	0	
		MANAMOHAN HEMBRAM,BEO,KHUNTA,MAYURBHANJ		//	
99	D-CONTC/24348/2025	GOLAK BIHARI NAYAK	ADV.	//	
		VS	VS	0	
		PARUL PATAWARI,IAS		//	
100	D-CONTC/24353/2025	DAMAYANTI TAKRI	ADV.	//	
		VS	VS	0	
		PUNYA SALILA SRIVASTAVA,IAS		//	
101	D-CONTC/24355/2025	RASNABATI KUMAR	ADV.	//	
		VS	VS	0	
		PUNYA SALILA SRIVASTAVA,IAS		//	
102	D-CONTC/24357/2025	RINKI NIAL	ADV.	//	
		VS	VS	0	

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103	D-CONTC/24359/2025	PUNYA SALILA SRIVASTAVA,IAS PRIYATAMA MISHRA VS	ADV. VS	// // ()	
104	D-CONTC/24360/2025	PUNYA SALILA SRIVASTAVA,IAS SUSHILA MAJHI VS	ADV. VS	// // ()	
105	D-CONTC/24362/2025	PUNYA SALILA SRIVASTAVA,IAS DEBAKI NAIK VS	ADV. VS	// // ()	
106	D-CONTC/24365/2025	PUNYA SALILA SRIVASTAVA,IAS SOHANA PARWIN VS	ADV. VS	// // ()	
107	D-CONTC/24393/2025	PUNYA SALILA SRIVASTAVA,IAS BHAGIRATHI SAMAL VS	ADV. VS	// // ()	
108	D-CONTC/24397/2025	ANU GARG,IAS SASMITA SATPATHY VS	SWAYAMJIT ROUT VS	// // ()	
109	D-CONTC/24400/2025	ARAVIND AGRAWAL,IAS A.ANITA VS	ADV. VS	// // ()	
110	D-CRLA/18081/2025	SATYABRATA MOHAPATRA,HEALTH OFFICER-CUM-REGISTRAR,CMC,CUTTACK RAJAT KUMAR MOHANTY VS	SK. ZAFARULLA VS	// // ()	KAPTIPADA /134 /2025
111	D-CRLA/18086/2025	STATE OF ODISHA BHABANANDA NAIK VS	SK. ZAFARULLA VS	// // ()	KAPTIPADA /134 /2025
112	D-CRLA/18105/2025	STATE OF ODISHA DIBYA LOCHAN SINGH VS	BADRINARAYAN PANDA VS	// // ()	/ /0
113	D-CRLA/18167/2025	STATE OF ODISHA SATISH KUMAR MISHRA @ MAUJA @ JITU VS	SARFARAZ AHMED VS	// // ()	GOSANINUAGAM /11 /2013
		STATE OF ODISHA		//	

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114	D-CRLLP/18151/2025	KAJAL AGRAWAL VS CH. KASISESWAR RAO	AGNIHOTRA SAHU VS	/ /0 () //	
115	D-CRLMC/18088/2025	BIJAY KUMAR PARIDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BALIPATNA /213 /2025 () //	
116	D-CRLMC/18115/2025	JAGANNATH BISOYI VS LINGARAJ AGRAWAL	SIDHANT KUMAR JENA VS	/ /0 () //	
117	D-CRLMC/18118/2025	MANGULU PRADHAN @ MANGULU SUANSIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /12 /2022 () //	
118	D-CRLMC/18121/2025	RABINDRA KUMAR JENA VS C.B.I.	RAJAT PANDA VS	/ /0 () //	
119	D-CRLMC/18125/2025	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	DHAULI PS /144 /2015 () //	
120	D-CRLMC/18137/2025	BEST BOOK STORE, BBSR VS ACADEMIC HEIGHTS PUBLIC SCHOOLS, KEONJHAR	PRANAB RANJAN CHHATOI VS	/ /0 () //	
121	D-CRLMC/18143/2025	DEEPAK BEHERA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	KAMARDA /66 /2023 () //	
122	D-CRLMC/18144/2025	SATYAJIT SAHU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA,(SR.ADV.) VS	KARANJIA /66 /2020 () //	
123	D-CRLMC/18145/2025	LAXMIKANTA JENA VS STATE OF ODISHA	SHAGUN JOSHI VS	KAMARDA /65 /2023 () //	
124	D-CRLMC/18150/2025	SIBA SAHU @ LALATENDU SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /86 /2019 () //	
125	D-CRLMC/18157/2025	BALAKRUSHNA DASH	PRABIR KUMAR RAY	BADACHANA /136 /2003	AOR20230000820C202500021

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/18169/2025	RAKESH KUMAR PATTANAİK @ RAKA	BICHITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /81 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/18181/2025	BANDITA MOHAPATRA	DEVASHIS PANDA	AINTHAPALI /367 /2023	AOR20220001247C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/18185/2025	KARNA MAJHI	BIJAY KUMAR BEHERA	KOMNA PS /57 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/18211/2025	GYAN RANJAN MANDAL	SURYAKANTA DWIBEDI	UDALA /66 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/18212/2025	DHARMENDRA PANDAB	SURYAKANTA DWIBEDI	PHIRINGIA /120 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/18213/2025	MANASI SWAIN	PUSPAMITRA MOHAPATRA	BEGUNIA P.S. /440 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/18214/2025	ATALA PARIDA @ATAL BIHARI PARIDA	ACHYUTANANDA PATTANAİK	INDUSTRIAL ESTATE PS /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/18216/2025	NIHAR RANJAN SWAIN	PUSPAMITRA MOHAPATRA	MAHANGA /314 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/18096/2025	RAMACHANDRA OJHA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/18101/2025	GANESH PRASAD MOHANTY	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/18117/2025	MONALISHA PATRA	GYANENDRA KUMAR PARIDA	/ /0	
		VS	VS	()	

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137	D-CRLMP/18215/2025	STATE OF ODISHA NITYA SWARUP PANDA VS	ACHYUTANANDA PATTANAIK VS	// BHADRAK RURAL /606 /2023 ()	
138	D-CRLMP/18217/2025	STATE OF ODISHA JUTI NAHAK VS	SURAJ MOHANTY VS	// //0 ()	
139	D-CRLREV/18106/2025	STATE OF ODISHA HEMNATA @ NABIN MEHER VS	TRILOCHAN NANDA VS	// KANTABANJI /45 /2012 ()	
140	D-EXP/24227/2025	STATE OF ODISHA SHANKAR MAHANANDIA VS	ADV. VS	// // ()	
141	D-EXP/24263/2025	ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, SAMBALPUR PRAMOD KUMAR DAS VS	LAXMAN BHOI VS	// // ()	
142	D-FAO/24311/2025	STATE OF ODISHA M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTDAN VS	ABHIRAM DASH VS	// // ()	
143	D-GUAP/24328/2025	MONALISA NAYAK TAPASWINI SAHOO VS	BIBHUTI BHUSAN PATTNAYAK VS	// // ()	
144	D-JCRLA/18055/2025	COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA GUGU PRADHAN VS	ADV. VS	// TALCHER TOWN /451 /2022 ()	
145	D-JCRLA/18057/2025	STATE OF ODISHA SRABANA GOCHHAYAT VS	ADV. VS	// SAMAL /160 /2021 ()	
146	D-JCRLA/18058/2025	STATE OF ODISHA JAYADEV JANI VS	ADV. VS	// /764 /2022 ()	
147	D-JCRLA/18059/2025 JCRLA/88/2025	STATE OF ODISHA JASODA @ JASHONDA BHOI VS STATE OF ODISHA	ADV. VS VS	// TUSRA /162 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000026/2023	

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148	D-JCRLA/18060/2025	SUBASH BHUE VS STATE OF ODISHA	ADV. VS	LOISINGHA(BOLANGIR) /375 /2021 () //	
149	D-JCRLA/18061/2025	RAMA SAHU VS STATE OF ODISHA	ADV. VS	NIMAKHANDI /2589 /2024 () //	
150	D-JCRLA/18062/2025	CHAITANYA MALIK VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /124 /2018 () //	
151	D-JCRLA/18063/2025	SAGAR SAHOO VS STATE OF ODISHA	ADV. VS	RAGHUNATHPUR /32 /2021 () //	
152	D-JCRLA/18064/2025	MANMATH MALIK VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /124 /2018 () //	
153	D-JCRLA/18065/2025	SUDHAKAR PRADHAN VS STATE OF ODISHA	ADV. VS	BIRIDI PS /244 /2021 () //	
154	D-JCRLA/18066/2025	GURUCHARAN SAHU VS STATE OF ODISHA	ADV. VS	DEOGARH /9 /2020 () //	
155	D-JCRLA/18067/2025 JCRLA/84/2025	KHUTU KUMAR VS STATE OF ODISHA	ADV. VS	DHARAMGARH /256 /2014 A.D.J.,DHARAMGARH(Kalahandi) CT/0000027/2015	
156	D-JCRLA/18068/2025 JCRLA/89/2025	RAMA NAIK VS STATE OF ODISHA	ADV. VS	TELKOI /10 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) SC/0000010/2022	
157	D-JCRLA/18069/2025 JCRLA/83/2025	SUNESH MUKHI VS STATE OF ODISHA	ADV. VS	BALLIGUDA /78 /2015 A.D.J.,BALLIGUDA(Kandhamal) CRA/0000003/2020	
158	D-JCRLA/18070/2025 JCRLA/87/2025	DEBENDRA NAIK VS STATE OF ODISHA	ADV. VS	RARUAN /67 /2025 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000431/2005	
159	D-JCRLA/18071/2025	AMAR SING BIRUA @ NARAYAN BIRUA @ SUKADEVA @ VSUKHRAM		NAYAKOT /13 /2015	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	JCRLA/85/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE, KEONJHAR(Kendujhar) ST/0000031/2021	
160	D-JCRLA/18073/2025 JCRLA/81/2025	BABU@CHAKARA@KAUCHIA NAYAK VS STATE OF ODISHA	ADV. VS	GHASIPURA /156 /2019 SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000355/2022	
161	D-JCRLA/18074/2025 JCRLA/86/2025	JAGAMOHAN KANDHA @ BHOI VS STATE OF ODISHA	ADV. VS	CHANDAHANDI /149 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000056/2023	
162	D-JCRLA/18075/2025 JCRLA/82/2025	KUMAR HARIJAN VS STATE OF ODISHA	ADV. VS	TENTULIKHUNTI /114 /2024 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) CT/0000053/2024	
163	D-MACA/24281/2025	SUNANDA SWAIN VS TATA AIG GENERAL INSURANCE CO.LTD.	DILLIP KUMAR MOHAPATRA VS	// ()	
164	D-MACA/24430/2025	THE NATIONAL INSURANCE CO.LTD., BBSR VS SITA SAHOO	BIJOY DASMOHAPATRA VS	// ()	
165	D-MATA/24255/2025	JAGABANDHU MOHANTY VS SILA MAJHI	MADAN SUNDAR BEHERA VS	// ()	
166	D-MSA/24204/2025	SASMITA DHAL VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// ()	
167	D-MSA/24210/2025	DEEPAK KUMAR TRIPATHY VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// ()	
168	D-MSA/24219/2025	ASHOK KUMAR ROUT VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS	// ()	
169	D-RPFAM/24318/2025	SARBESWAR SAHOO VS KABITA SAHOO	RABI NARAYAN MOHANTY VS	// ()	
170	D-RSA/24342/2025	ZUBEIDA BEGUM VS	DAYANIDHI MISHRA VS	// ()	

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171	D-RSA/24441/2025	STATE OF ODISHA AMARJIT KAUR VS JAYA PRAKASH KEDIA	SHAMBHU CHARAN NATH SHARMA VS	// // ()	
172	D-RVWPET/24196/2025	REGISTRAR GENERAL OF HONBLE ODISHA HIGH COURT VS MALAYA RANJAN DASH	CHANDRAN MOHANTY,A.S.C VS	// // ()	LOD20240000172C202500282
173	D-RVWPET/24197/2025	REGISTRAR GENERAL OF THE HONBLE HIGH COURT OF ORISSA VS MALAYA RANJAN DASH	CHANDRAN MOHANTY,A.S.C VS	// // ()	LOD20240000194C202500294
174	D-TRP(C)/24206/2025	JYOTSNA RANI SAHOO VS PRASANTA KUMAR SUBUDHI	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202500048
175	D-TRP(C)/24304/2025	ROMI SAHOO VS MANOJ KUMAR SAHOO	PRAVAT RANJAN SUTAR VS	// // ()	
176	D-TRP(C)/24440/2025	BHAGYASHREE JENA VS SUNIL KUMAR NAYAK	ASHOK KUMAR BEHERA VS	// // ()	
177	D-WA/24217/2025	STATE OF ODISHA VS RAJALAXMI DASH	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000172C202500283
178	D-WA/24229/2025	STATE OF ODISHA VS GOURANGA CHARAN BARIK	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000200C202500295
179	D-WA/24240/2025	STATE OF ODISHA VS ASHOK KUMAR ROUT	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000194C202500295
180	D-WP(C)/24188/2025 WP(C)/16706/2025	DR.GAUTAM SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// // ()	
181	D-WP(C)/24189/2025	PARADIP PORT AUTHORITY VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202500001

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182	D-WP(C)/24190/2025 WP(C)/16708/2025	DR.SUJATA SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
183	D-WP(C)/24191/2025	SUJATA DAS VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500020
184	D-WP(C)/24192/2025	PRASANT KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500018
185	D-WP(C)/24193/2025	URMILA NAIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
186	D-WP(C)/24194/2025	RASHMITA JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500019
187	D-WP(C)/24195/2025	SAROJINI PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
188	D-WP(C)/24203/2025 WP(C)/16680/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
189	D-WP(C)/24205/2025 WP(C)/16638/2025	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
190	D-WP(C)/24207/2025	AJAYA KUMAR CHURIWAL VS A.O.ICICI BANK LTD., BBSR	RAVI SHANKAR SAMAL VS	// 0 //	
191	D-WP(C)/24208/2025 WP(C)/16684/2025	SUSIL KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500094
192	D-WP(C)/24209/2025	GOURANGA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
193	D-WP(C)/24211/2025	AJAYA SAHU	SHIBANI SHANKAR PRADHAN	//	

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		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION		//	
194	D-WP(C)/24212/2025	HIRADHAR MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/24213/2025	PARADIP PORT AUTHORITY	SATYAPRAKASH DHAL	//	AOR20220001446C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/24214/2025	RAJESWAR MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/24216/2025	NARASINGH GOPAL	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/24217/2025	SUNADHAR MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/24218/2025	ARJUN SAHU	RAMESH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/24220/2025	GHASIRAM MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/24221/2025	IMRAN KHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/24222/2025	DR. PARTHA SINGH	AVIJIT MISHRA	//	
	WP(C)/16667/2025	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/24223/2025	BANSHIDHAR MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/24224/2025	RAMLAL THAPA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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205	D-WP(C)/24225/2025	STATE OF ODISHA PARSHURAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
206	D-WP(C)/24226/2025 WP(C)/16653/2025	STATE OF ODISHA DEBARAJ PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
207	D-WP(C)/24228/2025	STATE OF ODISHA RAJ KUMAR ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
208	D-WP(C)/24230/2025	STATE OF ODISHA DASA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
209	D-WP(C)/24231/2025	STATE OF ODISHA SIKSHA O ANUSANDHAN A DEEMED UNIVERSITY, BBSR VS	BIJAYA KUMAR BEHERA VS	// // 0	
210	D-WP(C)/24232/2025	HDFC BANK LTD MANORANJAN PANIGRAHY VS	DURGESH NARAYAN RATH VS	// // 0	
211	D-WP(C)/24233/2025	STATE OF ODISHA RANJAN KUMAR KANDI VS	PRADOSH KUMAR DAS VS	// // 0	
212	D-WP(C)/24234/2025	THE COLLECTOR CUM D.M, PURI HARBINDER SINGH DEENGRA VS	PRANAB KUMAR SAMANTRAY VS	// // 0	
213	D-WP(C)/24235/2025	CENTRAL INFORMATION COMMISSION M/S SIDDHI BINAYAK METALICS VS	BIJAY PANDA VS	// // 0	AOD20220004095C202500006
214	D-WP(C)/24236/2025	THE INCOME TAX OFFICER PARADIP PORT AUTHORITY VS	SATYAPRAKASH DHAL VS	// // 0	AOR20220001446C202500003
215	D-WP(C)/24237/2025	STATE OF ODISHA ZAYED HUSSAIN VS	RAMAKANTA NAYAK VS	// // 0	
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	

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216	D-WP(C)/24238/2025	SAMBALPUR DISTRICT MISSION SHAKTI FEDERATION VS STATE OF ODISHA	OSWAL KUMAR MAHARATHA VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/24242/2025	KABI CHANDRA KANAR VS STATE BANK OF INDIA	SIDHANT DAS VS STATE BANK OF INDIA	// 0 //	
218	D-WP(C)/24243/2025	MADAN MOHAN BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001295C202500004
219	D-WP(C)/24246/2025	RASHMI RANJAN KANAR VS STATE BANK OF INDIA	SIDHANT DAS VS STATE BANK OF INDIA	// 0 //	
220	D-WP(C)/24248/2025	DILIP KUMAR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/24249/2025	RADHA KRUSHNA SAHOO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS UNION OF INDIA	// 0 //	
222	D-WP(C)/24250/2025	SUSHANTA KUMAR DWARI VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS THE COMMISSIONER CUM SECRETARY	// 0 //	AOR20230000010C202500045
223	D-WP(C)/24252/2025	BALARAM DALNAYAK VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS THE COMMISSIONER CUM SECRETARY	// 0 //	AOR20230000010C202500048
224	D-WP(C)/24253/2025	BHAGIRATHI JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/24254/2025	BHABATOSH OJHA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001295C202500005
226	D-WP(C)/24257/2025	SANTILATA SETHY VS STATE OF ODISHA	SUVASHISH PATTANAİK VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/24258/2025	SUDEBI HOTA	CHITRA PADHI	//	

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		VS	VS	0	
		THE CHIEF SECRETARY, GOVT OF ODISHA		//	
228	D-WP(C)/24259/2025	ARCHANA SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONADARY EDUCATION, DELHI		//	
229	D-WP(C)/24260/2025	ARPITA PRIYADARSINI PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
230	D-WP(C)/24261/2025	DEBSINGH MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/24262/2025	SANGITA GINGIRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA-2, DELHI		//	
232	D-WP(C)/24264/2025	RAMAKANTA DASH	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/24265/2025	UMA CHARAN MOHANTY	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/24266/2025	SANDHYARANI PANDA	AMITAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/24267/2025	SHREE BALUNKESWAR DEB BIJE, SISUPALGADA, BBSRA	SRATI KISHORE MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
236	D-WP(C)/24268/2025	BIBHUTI JENA	TRILOCHAN RATH	//	
		VS	VS	0	
		CHAIRMAN CANARA BANK		//	
237	D-WP(C)/24269/2025	SALASAR AGRO PRODUCTS, CUTTACK	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/24270/2025	ARJUN PARAJA	MANORANJAN PADHY	//	AOD20220003086C202500094
	WP(C)/16725/2025	VS	VS	0	

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239	D-WP(C)/24271/2025	STATE OF ODISHA SURYA NARAYAN PATTANAYAK VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500093
240	D-WP(C)/24272/2025	STATE OF ODISHA PURNA CHANDRA NAYAK VS	AKHAND VS	// // ()	
241	D-WP(C)/24274/2025	STATE OF ODISHA MANORANJAN ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
242	D-WP(C)/24275/2025	STATE OF ODISHA ARCHANABALA SAHU VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500072
243	D-WP(C)/24276/2025	STATE OF ODISHA SANATANA BEHERA VS	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500008
244	D-WP(C)/24278/2025	STATE OF ODISHA NRUSINGHA BARIK VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500151
245	D-WP(C)/24279/2025	STATE OF ODISHA ANADI CHARAN DAS VS	PRABIN DAS VS	// // ()	
246	D-WP(C)/24282/2025	STATE OF ODISHA ABHAYA KUMAR PATRA VS	PRABIN DAS VS	// // ()	
247	D-WP(C)/24283/2025	STATE OF ODISHA KHAGESWAR DAS VS	PRABIN DAS VS	// // ()	
248	D-WP(C)/24284/2025	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	PRABIN DAS VS	// // ()	
249	D-WP(C)/24285/2025	STATE OF ODISHA PITABASA ROUSTRAY VS STATE OF ODISHA	PRABIN DAS VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/24286/2025	PRATIVA MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
251	D-WP(C)/24287/2025	DR.SWADESH KUMAR MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
252	D-WP(C)/24288/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
253	D-WP(C)/24289/2025	VISHVAJEEVAN PATI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
254	D-WP(C)/24291/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
255	D-WP(C)/24292/2025	MUKESH ROUT VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
256	D-WP(C)/24293/2025	NITYANANDA PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
257	D-WP(C)/24294/2025 WP(C)/16734/2025	MINATI PRAVA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
258	D-WP(C)/24295/2025	CH.BAIRAGI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
259	D-WP(C)/24296/2025	DR.GEETARANI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
260	D-WP(C)/24297/2025	KISHAN KUMAR MOHANTY VS UNION OF INDIA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
261	D-WP(C)/24299/2025	TRILOCHAN BARIK	JITENDRA KUMAR MISHRA (2)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/24300/2025	ASHOK KUMAR MOHAPATRA	Baidhar Sahoo	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
263	D-WP(C)/24301/2025	Soudamini Kar	Manoj Kumar Mohanty	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/24303/2025	Kartick Chandra Patra	Asit Kumar Jena	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/24306/2025	Manojini Tripathy	Basudev Mishra	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/24308/2025	Kalinga Publishers and Booksellers Association	Atanag Mishra	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/24309/2025	Nirupama Samal	Avijit Pal	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/24310/2025	Sujit Nayak	Janaki Kanta Mahapatra	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/24312/2025	Bijay Kumar Das	Sougat Dash	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/24313/2025	Kiranbala Swain	Siddharth Prasad Mishra	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/24314/2025	Gyanaranjan Dhal	Niranjan Lenka	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/24316/2025	M/S. Paradeep Phosphates Limited, BBSR	Mukesh Panda	//	
		VS	VS	0	

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273	D-WP(C)/24317/2025	UNION OF INDIA HAREKRUSHNA DASH VS	BISWARANJAN MOHAPATRA VS	// // ()	
274	D-WP(C)/24319/2025	UNION OF INDIA DEEPAK RANJAN PANDA VS	MANORANJAN PADHI VS	// // ()	
275	D-WP(C)/24320/2025	STATE OF ODISHA PRABHASINI GOUDA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500069
276	D-WP(C)/24321/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KALANDI DAS VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500068
277	D-WP(C)/24322/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLGY LAXMI NARAYAN TEMPLE VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500102
278	D-WP(C)/24323/2025	COMMISSIONER OF ENDOWMENT, ODISHA PRAFULLA KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500070
279	D-WP(C)/24325/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY LATA KUMBHAR VS	AMIT PRASAD BOSE VS	// // ()	
280	D-WP(C)/24326/2025	STATE OF ODISHA SANTILATA CHOUHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500067
281	D-WP(C)/24329/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BISWAMBAR DAS VS	LALATENDU SAMANTARAY VS	// // ()	
282	D-WP(C)/24330/2025	STATE OF ODISHA M/S SOUDAMINI SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500082
283	D-WP(C)/24331/2025	THE CHIEF COMMISSIONER CT AND GST PRAFULLA KUMAR CHOUDHURY VS	SUBHASIS MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/24333/2025	M/S ADITYA NARAYAN NAIK VS THE COMMISSIONER, GST, CX AND CUSTOMS	KANANBALA ROY CHOUDHURY VS Kananbala Roy Choudhury	// 0 //	AOR20220001523C202500080
285	D-WP(C)/24334/2025	M/S SANJANA YADAV VS THE COMMISSIONER, CGST, CX AND CUSTOMS	KANANBALA ROY CHOUDHURY VS Kananbala Roy Choudhury	// 0 //	AOR20220001523C202500081
286	D-WP(C)/24335/2025	SUBHASINI JENA VS STATE OF ODISHA	NIRANJAN PANDA VS Niranjan Panda	// 0 //	
287	D-WP(C)/24336/2025	FAHEMIDA KHANUM @ FIRDOS VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS Dipak Ranjan Mishra	// 0 //	
288	D-WP(C)/24338/2025	GYAN RANJAN DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS Sameer Kumar Das	// 0 //	
289	D-WP(C)/24340/2025	PURUSOTTAM JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS Laxmikanta Mohanty	// 0 //	
290	D-WP(C)/24341/2025	JAGANNATH SWAIN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS Janmejaya Katikia	// 0 //	
291	D-WP(C)/24343/2025	SWOMEN AGARBATI WORKS, BBSR VS NATABAR SWAIN	OM SWARUP VS Om Swarup	// 0 //	
292	D-WP(C)/24344/2025	BABITA MANDAL VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS Bikram Kishore Nayak	// 0 //	
293	D-WP(C)/24346/2025	SANJAY KUMAR NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS Biplaba P.B. Bahali	// 0 //	
294	D-WP(C)/24347/2025	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS Subhransu Bhusan Mohanty	// 0 //	
295	D-WP(C)/24349/2025	JYOCHHNARANI DORA	ASIT KUMAR JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/24350/2025	PRAHALAD PRADHAN	SIDHARTHA DAS	//	
		VS	VS	()	
		STATE OF ORISSA		//	
297	D-WP(C)/24351/2025	SWETA PAL	SIDHARTHA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/24352/2025	DR.SOUMYA RANJAN DAS	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/24354/2025	AMARENDRA DASH	PRASANT KISHORE RAY	//	
		VS	VS	()	
		BIOTECH INDIA LTD, DELHI		//	
300	D-WP(C)/24356/2025	PRIYANATHA SETHI	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/24358/2025	DEBENDRA GOCHHAYAT	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/24361/2025	RAMESH KUMAR JENA	SANJIB MOHANTY	//	AOR20220001611C202500073
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
303	D-WP(C)/24363/2025	RANJU GOUDA	SANJIB MOHANTY	//	AOR20220001611C202500072
		VS	VS	()	
		REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
304	D-WP(C)/24364/2025	BASANTI GOUDA	SANJIB MOHANTY	//	AOR20220001611C202500075
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
305	D-WP(C)/24366/2025	BHISMADEV SAHU @ VISMADEV SAHU	BYOMOKESH SAHOO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
306	D-WP(C)/24367/2025	RABI NAIK	SANJIB MOHANTY	//	AOR20220001611C202500071
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/24368/2025	REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KISHORE CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	
308	D-WP(C)/24370/2025	GANDHARBA PRADHAN VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500074
309	D-WP(C)/24371/2025	RAMESH CHANDRA SAHOO VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500076
310	D-WP(C)/24372/2025	SURESH KUMAR JAIN VS STATE OF ODISHA	SABYASACHI MOHAPATRA VS	// 0 //	
311	D-WP(C)/24374/2025	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
312	D-WP(C)/24375/2025	HADUBANDHU SETHI @ HADIBANDHU SETHY VS STATE OF ODISHA	OM SWARUP VS	// 0 //	
313	D-WP(C)/24376/2025	GOKULANANDA NAIK VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	// 0 //	
314	D-WP(C)/24377/2025	LATA KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
315	D-WP(C)/24378/2025	KADAMBINI KUANKR VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //	
316	D-WP(C)/24380/2025	DEEPTIMAYEE SINGH VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //	
317	D-WP(C)/24381/2025	UNION OF INDIA VS MANORANJAN PANDA	RAJESH KUMAR MAHAPATRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/24382/2025	SWAMI SHANKARANANDA GIRI VS UNION OF INDIA	AMIT PRASAD BOSE VS	// () //	
319	D-WP(C)/24384/2025	CHANDRANANI PADHI VS MEMBER BOARD OF REVENUE CUTTACK, CAMP COURT AT BBSR	LINGARAJ SARANGI VS	// () //	
320	D-WP(C)/24385/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500070
321	D-WP(C)/24386/2025	LACHHAMAN ROUT VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500077
322	D-WP(C)/24387/2025	GOUTAM PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //	
323	D-WP(C)/24388/2025	PRADIPTA CHANDRA DEO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
324	D-WP(C)/24389/2025	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	AOD20240000216C202500001
325	D-WP(C)/24391/2025	MANORAMA PATRA VS COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BANGALORE	BYOMAKESH TRIPATHY VS	// () //	
326	D-WP(C)/24392/2025	ARUN KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500071
327	D-WP(C)/24394/2025	T.SACHIN SUBUDHI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// () //	
328	D-WP(C)/24395/2025	GOLAP JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
329	D-WP(C)/24396/2025	ANURADHA PRIYADARSANI	BIKRAM KISHORE NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/24398/2025	BANAMBAR SWAIN	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/24399/2025	PRAMOD KUMAR NAYAK	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500057
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/24401/2025	MAHANADI COAL FIELD LTD. SAMBALPUR	NARESH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/24402/2025	DHEDI PRADHAN	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/24403/2025	MAHANADI COAL FIELDS LTD.SAMBALPUR	NARESH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/24404/2025	DINESH KUMAR PRADHAN @ DHUSASAN PRADHANYOTIRMAYA SAHOO		//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/24406/2025	SK. SAEED	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/24407/2025	SURENDRA NATH DASH	SATYABRATA MOHAPATRA	//	
		VS	VS	0	
		COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
338	D-WP(C)/24408/2025	DR. BAMAKANTA GARNAIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/24409/2025	MAHANADI COAL FIELD LTD. SAMBALPUR	NARESH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/24410/2025	JAMBABATI KARMI @ JAMBUBATI KARMI	BUDHIRAM DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/24411/2025	STATE OF ODISHA KANHU CHARAN PARIDA VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500048
342	D-WP(C)/24412/2025	STATE OF ODISHA CHINTAMANI JENA VS	RAMA CHANDRA JENA VS	// // ()	
343	D-WP(C)/24413/2025	STATE OF ODISHA RAJIB LOCHAN SAHOO VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500049
344	D-WP(C)/24414/2025	STATE OF ODISHA RABINARAYAN SAHOO VS	PRABIN DAS VS	// // ()	
345	D-WP(C)/24415/2025	STATE OF ODISHA BHAKTA CHARAN TANDIA VS	RAJESH RANJAN SAHOO VS	// // ()	
346	D-WP(C)/24416/2025	SABITA TANDIA MD USMAN KHAN VS	RAMA CHANDRA JENA VS	// // ()	
347	D-WP(C)/24417/2025	STATE OF ODISHA PARIKHITA SETHI VS	PRABIN DAS VS	// // ()	
348	D-WP(C)/24418/2025	STATE OF ODISHA BADRINARAYAN BARIK VS	SOURAV SUMAN BHUYAN VS	// // ()	
349	D-WP(C)/24419/2025	STATE OF ODISHA KUMUDINI MEHER VS	ROHIT RANJAN RAY VS	// // ()	
350	D-WP(C)/24420/2025	STATE OF ODISHA KRUSHNA PRASAD NAYAK VS	PRABIN DAS VS	// // ()	
351	D-WP(C)/24421/2025	STATE OF ODISHA BANDOBASTA PADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// // () //	

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352	D-WP(C)/24422/2025	DEBENDRA KUMAR SETHY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
353	D-WP(C)/24423/2025	KALI CHARAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
354	D-WP(C)/24424/2025	BHARADWAJ MAHANTA @ BHARADWAJ MOHANT VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
355	D-WP(C)/24425/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
356	D-WP(C)/24426/2025	BALARAM PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
357	D-WP(C)/24427/2025	CHANDRAMANI PRADHAN VS JAGANNATH PRASAD BHANJA DEO	ROHIT RANJAN RAY VS	// 0 //	
358	D-WP(C)/24428/2025	LAXMIDHAR NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
359	D-WP(C)/24429/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
360	D-WP(C)/24431/2025	ARJUNA SWAIN VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //	
361	D-WP(C)/24432/2025	LAKSHAMANA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //	
362	D-WP(C)/24434/2025	SRIDHAR PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
363	D-WP(C)/24435/2025	SK JABAR BUX @ GUNDU BUX	ACHYUTANANDA PATTANAIAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/24436/2025	BIJAYA KUMAR PRIPATHY	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/24437/2025	BALARAM BARIK	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/24438/2025	RAJANANDINI NAYAK	RAM CHANDRA JENA	//	
		VS	VS	()	
		DISTRICT JUDGE BHADRAK, BHADRAK		//	
367	D-WP(C)/24439/2025	BIJAYA KUMAR SHANTI	SUSHANTA KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/18045/2025	BHALA KUMBHAR @ BHALA BEDA	SUSANTA KUMAR SAHU	ATTABIRA /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/18047/2025	RASMITA PRADHAN	NABA KISHORE GURU	NIHALPRASAD /154 /2025	AOR20220000367C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/18049/2025	KHAGESWAR DAS	NABA KISHORE GURU	NIHALPRASAD /155 /2025	AOR20220000367C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/18050/2025	P.BHAGAVAN REDDY	MRUTYUNJAYA MAHARANA	GOPALPUR /79 /2025	AOR20220002077C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/18056/2025	M. SHIVA PATRO	ASHOK KUMAR DAS	GOPALPUR /187 /2025	
	ABLAPL/7098/2025	VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/18072/2025	BAYA MALIK @ RANJAN MALIK	ARIJEET MISHRA	RAJNAGAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/18078/2025	MOHAN CHARAN BHUIAN @ BHUYAN	SAROJ RANJAN SUBUDHI	BHANDARIPOKHARI /511 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/18082/2025	STATE OF ODISHA BAPI @ JANAKI BALLAV SAMANT RAY VS	DEEPAK KU SAHOO VS	// KENDRAPARA /115 /2025 ()	
376	D-ABLAPL/18084/2025	STATE OF ODISHA PADMALAVA @ PADMANABHA ROUT VS	BIRAJA PRASAD NANDA VS	// ASTARANGA /119 /2025 ()	
377	D-ABLAPL/18087/2025	STATE OF ODISHA PRIYABRATA SWAIN VS	BIRAJA PRASAD NANDA VS	// ASTARANGA /119 /2025 ()	
378	D-ABLAPL/18089/2025	STATE OF ODISHA DILLIP DAS VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /49 /2025 ()	
379	D-ABLAPL/18091/2025	STATE OF ODISHA SANGRAM KESHARI BEHERA VS	ALOK KUMAR MOHAPATRA VS	// RAJNAGAR /149 /2025 ()	
380	D-ABLAPL/18092/2025	STATE OF ODISHA TAPASWINI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// CHANDANPUR /171 /2024 ()	
381	D-ABLAPL/18093/2025	STATE OF ODISHA BATAKRUSHNA SWAIN VS	ALOK KUMAR MOHAPATRA VS	// RAJNAGAR /149 /2025 ()	
382	D-ABLAPL/18094/2025	STATE OF ODISHA LALITA MOHAN PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// CHANDANPUR /171 /2024 ()	
383	D-ABLAPL/18095/2025	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// RAJNAGAR /149 /2025 ()	
384	D-ABLAPL/18102/2025	STATE OF ODISHA GHANASHYAM MAJHI @ BALLU VS	BIJAYA KUMAR BEHERA 1 VS	// DHARMABANDHA PS /48 /2025 ()	
385	D-ABLAPL/18107/2025	STATE OF ODISHA SWETASMINI MANTRI VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	// PAHALA /180 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/18108/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /197 /2025 () //	
387	D-ABLAPL/18110/2025	ELIZA @ CHANDA KHAN VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	KUJANGA /212 /2025 () //	
388	D-ABLAPL/18112/2025	TARUA MOHANTY @ TARUN KANTA MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	/ /0 () //	
389	D-ABLAPL/18113/2025	BIBHUTI @ BIBHUTI BHUSHAN PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /160 /2025 () //	AOD20240000012C202500121
390	D-ABLAPL/18114/2025	SANJEEB JENA @ SANJIV KUMAR JENA @ KHANA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	CHANDRASEKHARPUR /311 /2025 () //	
391	D-ABLAPL/18116/2025	SK MORAT VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK TOWN /314 /2025 () //	
392	D-ABLAPL/18120/2025	GANANATH PARIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	CHANDANPUR /116 /2025 () //	
393	D-ABLAPL/18122/2025	HIRAMANI HIAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /76 /2025 () //	AOD20240000012C202500122
394	D-ABLAPL/18123/2025	RAJESH KUMAR MOHAPATRA @ PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SABARANG /125 /2025 () //	
395	D-ABLAPL/18124/2025	FAKRUDDIN KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SABARANG /125 /2025 () //	
396	D-ABLAPL/18127/2025	BHAGABAN DAS @ BULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SABARANG /125 /2025 () //	
397	D-ABLAPL/18128/2025	SABITRI PATRA	BHABANI SANKAR DAS	TALASARI MARINE /53 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/18129/2025	SUBHRANSHU ROUT	SANTOSH KUMAR MAHANTY	TIGIRIA /154 /2024	AOD20240000242C202500122
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/18130/2025	SAROJ KUMAR NAYAK	ASHOK KUMAR PATRO	JEYPORE MAHILA /54 /2024	AOR20230000836C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/18131/2025	BHAGABAN DAS @ BAYA	SURYAKANTA DWIBEDI	SABARANG /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/18132/2025	AJIT KUMAR MISHRA	SUSHANTA KUMAR SAMANTARAY	JAJPUR TOWN /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/18133/2025	JAYANTA KUMAR SINGH	MANORANJAN MUDULI	KHUNTA /81 /2025	AOD20240000388C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/18136/2025	AMITA BEHERA	DEBASISH SAMAL	BETNOTI /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/18138/2025	ABHIRAM MAJHI	JYOTIRMAYA SAHOO	CHANDAHANDI /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/18140/2025	TOPHAN SWAIN	JYOTIRMAYA SAHOO	DIGAPAHANDI /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/18146/2025	BIKASH DAS	JAYAKRISHNA MOHAPATRA	JODA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/18148/2025	AJIT KUMAR ACHARYA	SATYA SMRUTI MOHANTY	KHANTAPADA /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/18149/2025	BIBHUTI RANJAN DAS	SATYA SMRUTI MOHANTY	KHANTAPADA /140 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/18152/2025	STATE OF ODISHA ABHILASH NAYAK VS	SUSHANTA HARICHANDAN VS	// KENDRAPARA SADAR /216 /2025 ()	
410	D-ABLAPL/18154/2025	STATE OF ODISHA BISUNI ROUT VS	ASIT KUMAR JENA VS	// DHARMASALA /338 /2025 ()	
411	D-ABLAPL/18158/2025	STATE OF ODISHA SAJO @ SAIJAT KHAN VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /67 /2023 ()	AOR20220002787C202500080
412	D-ABLAPL/18159/2025	STATE OF ODISHA RAVI KUMAR MAHTO @ RABI KUMAR MAHTO VS	RAKESH KUMAR DAS VS	// BAREIPALI /97 /2025 ()	AOR20220001298C202500009
413	D-ABLAPL/18161/2025	STATE OF ODISHA SANDEEP MITRA VS	RAMAKANTA PANDA VS	// AINTHAPALI /162 /2025 ()	AOD20240000348C202500019
414	D-ABLAPL/18163/2025	STATE OF ODISHA BOBBY KUMAR MAHTO @ BABI KUMAR VS	RAKESH KUMAR DAS VS	// BAREIPALI /97 /2025 ()	AOR20220001298C202500008
415	D-ABLAPL/18165/2025	STATE OF ODISHA CHIRANJEEB DAS VS	AKASH BHUYAN VS	// AUL /93 /2025 ()	
416	D-ABLAPL/18171/2025	STATE OF ODISHA TINUA @ TRINATH NAYAK VS	RABINDRA NATH PANDA VS	// BARANGA /261 /2022 ()	
417	D-ABLAPL/18172/2025	STATE OF ODISHA MANAMAKHAN KOSTA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /201 /2025 ()	
418	D-ABLAPL/18173/2025	STATE OF ODISHA SUJIT NAYAK @ DAYA NAYAK VS	KRUSHNA CHANDRA RATH VS	// BASUDEVPUR /361 /2025 ()	
419	D-ABLAPL/18174/2025	STATE OF ODISHA SUJIT NAYAK @ DAYA NAYAK VS	KRUSHNA CHANDRA RATH VS	// BASUDEVPUR /356 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :18/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/18178/2025	HITANSHU BHUSAN BAL VS STATE OF ODISHA	KAJAL SAHOO VS	COLLIERY /414 /2023 () //	
421	D-ABLAPL/18190/2025	NARAYAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /168 /2025 () //	
422	D-ABLAPL/18191/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHANGA /144 /2025 () //	
423	D-ABLAPL/18199/2025	PRUTHYIRAJ BHADRA @ ROCKY VS UNION OF INDIA	KARUNAKAR DAS VS	/ /0 () //	
424	D-ABLAPL/18200/2025	MANAS RANJAN JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /43 /2025 () //	
425	D-ABLAPL/18201/2025	PHULA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /360 /2019 () //	
426	D-ABLAPL/18203/2025	SOUMYA RANJAN SAHOO @ SONA VS UNION OF INDIA	KARUNAKAR DAS VS	/ /0 () //	
427	D-ABLAPL/18205/2025	SOMRITA GHOSH VS STATE OF ODISHA	RUCHI RAJGARHIA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /119 /2024 () //	
428	D-ABLAPL/18207/2025	RATNAKAR KANDHAPAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /83 /2018 () //	

ORISSA HIGH COURT

MISC CASES FILED on :18/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/24290/2025 CONTAC/ /	KANAKALTA SAHOO MP	DIGAMBARA MISHRA	1/2025
2	D-GCRLA/59/2003 GCRLA/59/2003	STATE MP	ADL STANDING COUNSEL	4/2025
3	D-GUAP/24328/2025 GUAP/ /	TAPASWINI SAHOO MP	BIBHUTI BHUSAN PATTNAYAK	7/2025
4	D-CRLLP/13708/2025 CRLLP/ /	UNION OF INDIA(N.C.B) MP	DIPTI RANJAN BHOKTA	40/2025
5	D-MSA/24204/2025 MSA/ /	SASMITA DHAL MP	DEVASHIS PANDA	65/2025
6	D-MSA/24210/2025 MSA/ /	DEEPAK KUMAR TRIPATHY MP	DEVASHIS PANDA	66/2025
7	D-MSA/24219/2025 MSA/ /	ASHOK KUMAR ROUT MP	DEVASHIS PANDA	67/2025
8	D-MSA/12229/2025 MSA/17/2025	CHANDRAMANI BEHERA MP	LALIT KUMAR MAHARANA	68/2025
9	D-JCRLA/21/2009 JCRLA/21/2009	DUKA@JAKALA BANARA MP	MR.RAJIB KUMAR MAHANTA, (JAYAKRISHNA MOHAPATRA)	134/2025
10	D-SA/178/1995 SA/178/1995	NALINI MP	M/S.S.MISRA	179/2025
11	D-SA/40/2001 SA/40/2001	SMT.DRAUPADI NAIK MP	M/S.B.PATNAIK, SRI BIBHUTI BHUSAN MISHRA, S.K.SAHOO	180/2025
12	D-SA/40/2001 SA/40/2001	SMT.DRAUPADI NAIK MP	M/S.B.PATNAIK, SRI BIBHUTI BHUSAN MISHRA, S.K.SAHOO	181/2025
13	D-SA/40/2001 SA/40/2001	SMT.DRAUPADI NAIK MP	M/S.B.PATNAIK, SRI BIBHUTI BHUSAN MISHRA, S.K.SAHOO	182/2025
14	D-TRP(C)/24206/2025 TRP(C)/ /	JYOTSNA RANI SAHOO MP	RAMAKRISHNA BISOI	194/2025
15	D-TRP(C)/24304/2025 TRP(C)/ /	ROMI SAHOO MP	PRAVAT RANJAN SUTAR	195/2025
16	D-CONTC/11471/2025 CONTC/1444/2025	BIMAL KUMAR AGARWALLA MP	M/S KANANBALA ROY CHOUDHURY , G.K.ROY CHOUDHURY	217/2025
17	D-RVWPET/54648/2024 RVWPET/12/2025	BHASKAR SWAIN MP	SUKANTA KUMAR NAYAK	240/2025
18	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	241/2025
19	D-RPFAM/24318/2025 RPFAM/ /	SARBESWAR SAHOO MP	RABI NARAYAN MOHANTY	261/2025
20	D-RPFAM/24318/2025 RPFAM/ /	SARBESWAR SAHOO MP	RABI NARAYAN MOHANTY	262/2025
21	D-CMAPL/24369/2025 CMAPL/ /	ASHOK KUMAR BEHERA MP	ADV.	306/2025
22	D-CMAPL/24373/2025 CMAPL/ /	ABHAYA KUMAR SAHU MP	ADV.	307/2025
23	D-CMAPL/24379/2025 CMAPL/ /	GURU CHARAN SAHU MP	ADV.	308/2025
24	D-CMAPL/24383/2025 CMAPL/ /	SANJIB KUMAR RATH MP	ADV.	309/2025
25	D-CMAPL/24390/2025 CMAPL/ /	PRASANTA KUMAR PANDA MP	ADV.	310/2025
26	D-MATA/24255/2025	JAGABANDHU MOHANTY	MADAN SUNDAR BEHERA	

	MATA/ /	MP		331/2025
27	D-MATA/24255/2025	JAGABANDHU MOHANTY	MADAN SUNDAR BEHERA	
	MATA/ /	MP		332/2025
28	D-MATA/58/2020	MANASI MASANTA	SWARUP KUMAR PATNAIK	
	MATA/58/2020	MP		333/2025
29	D-CRLREV/11502/2025	PRITI RANJAN PANI	SUSANTA KUMAR NAYAK	
	CRLREV/229/2025	MP		459/2025
30	D-FAO/378/2019	BHAGYABAN BISWAL	SAMEER KUMAR DAS	
	FAO/378/2019	MP		545/2025
31	D-FAO/378/2019	BHAGYABAN BISWAL	SAMEER KUMAR DAS	
	FAO/378/2019	MP		546/2025
32	D-BLAPL/6275/2025	ASHISH KUMAR BARIK	RAKESH KUMAR DAS	
	BLAPL/2645/2025	MP		698/2025
33	D-BLAPL/10898/2025	SAMUEL CYRIL LAKRA		699/2025
	BLAPL/4037/2025	MP		700/2025
34	D-BLAPL/10900/2025	SAMUEL CYRIL LAKRA		700/2025
	BLAPL/3981/2025	MP		701/2025
35	D-BLAPL/11115/2025	SAMUEL CYRIL LAKRA		701/2025
	BLAPL/4049/2025	MP		701/2025
36	D-CMP/24200/2025	DEBDAS PAIKARAY	AMIYA KUMAR MISHRA	
	CMP/ /	MP		910/2025
37	D-CMP/12599/2025	GOPAL CHANDRA SAHOO		911/2025
	CMP/499/2025	MP		911/2025
38	D-CMP/24202/2025	MANORAMA @ SUSILA DAS	AKASH KUMAR PATAJOSHI	
	CMP/ /	MP		912/2025
39	D-ABLAPL/15416/2025	ASHOK KUMAR BAL		1140/2025
	ABLAPL/6138/2025	MP		1140/2025
40	D-ABLAPL/8176/2024	SARI PRADHAN		1141/2025
	ABLAPL/2930/2024	MP		1141/2025
41	D-ABLAPL/10832/2025	SUBASH CHANDRA DHAL	PRABIR KUMAR RAY	
	ABLAPL/4366/2025	MP		1142/2025
42	D-ABLAPL/12291/2025	LITUA BAIRIGANJAN @ DIPAK HARICHANDAN		1143/2025
	ABLAPL/4716/2025	MP		1143/2025
43	D-ABLAPL/9269/2025	MAHESWAR MALIK		1144/2025
	ABLAPL/3794/2025	MP		1144/2025
44	D-ABLAPL/9264/2025	RATIKANTA MALIK @ BHABANA MALIK		1145/2025
	ABLAPL/3918/2025	MP		1145/2025
45	D-ABLAPL/3015/2025	SOMANATH SHARMA		1146/2025
	ABLAPL/1311/2025	MP		1146/2025
46	D-CRLMC/18088/2025	BIJAY KUMAR PARIDA	GYANENDRA KUMAR TRIPATHY	
	CRLMC/ /	MP		1541/2025
47	D-CRLMC/18115/2025	JAGANNATH BISOYI	SIDHANT KUMAR JENA	
	CRLMC/ /	MP		1542/2025
48	D-CRLMC/18121/2025	RABINDRA KUMAR JENA	RAJAT PANDA	
	CRLMC/ /	MP		1543/2025
49	D-CRLMC/18125/2025	TRUPTI RANJAN DAS	SARADA DASH	
	CRLMC/ /	MP		1544/2025
50	D-CRLMC/18137/2025	BEST BOOK STORE, BBSR	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		1545/2025
51	D-CRLMC/18144/2025	SATYAJIT SAHU	BIGYAN KUMAR SHARMA,(SR.ADV.)	
	CRLMC/ /	MP		1546/2025
52	D-CRLMC/21837/2024	SATYAJIT MISHRA	AMIT PRASAD BOSE	
	CRLMC/2860/2024	MP		1547/2025
53	D-CRLMC/18181/2025	BANDITA MOHAPATRA	DEVASHIS PANDA	
	CRLMC/ /	MP		1548/2025
54	D-CRLMC/18214/2025	ATALA PARIDA @ATAL BIHARI PARIDA	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		1549/2025
55	D-MACA/44119/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD,GANJAM		1594/2025
	MACA/1108/2024	MP		1594/2025
56	D-MACA/44124/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,GANJAM		1595/2025
	MACA/1109/2024	MP		1595/2025
57	D-MACA/24281/2025	SUNANDA SWAIN	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1597/2025

58	D-CRLA/15468/2024 CRLA/549/2024	MOHAN KUMAR KUNDU @ PETU MP	SUKANTA KUMAR NAYAK (2)	1637/2025
59	D-CRLA/15467/2025 CRLA/609/2025	KALANDI CHARAN BHUYAN MP	JAGABANDHU SAHU	1638/2025
60	D-CRLA/18105/2025 CRLA/ /	DIBYA LOCHAN SINGH MP	BADRINARAYAN PANDA	1639/2025
61	D-CRLA/18105/2025 CRLA/ /	DIBYA LOCHAN SINGH MP	BADRINARAYAN PANDA	1640/2025
62	D-CRLA/17539/2025 CRLA/ /	BAYA @ SATYABRATA DAS MP	AKSHAYA KUMAR SUBUDHI	1641/2025
63	D-CRLA/17539/2025 CRLA/ /	BAYA @ SATYABRATA DAS MP	AKSHAYA KUMAR SUBUDHI	1642/2025
64	D-CRLA/16162/2024 CRLA/840/2024	BIRIMA GAGARAI MP	UMA CHARAN MISHRA	1643/2025
65	D-CRLA/18167/2025 CRLA/ /	SATISH KUMAR MISHRA @ MAUJA @ JITSARFARAZ AHMED MP		1644/2025
66	D-CRLA/14581/2025 CRLA/616/2025	DAITARI BEHERA MP	LALATENDU SAMANTARAY	1645/2025
67	D-CRLA/285/2018 CRLA/285/2018	BIJU BAGH MP	M/S.BASANTA KU.DAS, M/S. C. KASTURI, B.K.PANI	1646/2025
68	D-CRLA/246/2021 CRLA/246/2021	BIMAL KUMAR MISHRA MP	SANJIB KUMAR BHANJADEO	1647/2025
69	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	2914/2025
70	D-WA/24217/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2915/2025
71	D-WA/24217/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2916/2025
72	D-WA/24229/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2917/2025
73	D-WA/24229/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2918/2025
74	D-WA/24240/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2919/2025
75	D-WA/24240/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2920/2025
76	D-WP(C)/24188/2025 WP(C)/16706/2025	DR.GAUTAM SAHOO MP	LALIT KUMAR MAHARANA	10026/2025
77	D-WP(C)/24190/2025 WP(C)/16708/2025	DR.SUJATA SAHOO MP	LALIT KUMAR MAHARANA	10027/2025
78	D-WP(C)/24193/2025 WP(C)/ /	URMILA NAIK MP	ARUN KUMAR PATRA	10028/2025
79	D-WP(C)/23605/2025 WP(C)/16247/2025	PRAVAS KUMAR PRADHAN MP	DEBASMITA BEHERA	10029/2025
80	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	PITAMBAR PANDA	10030/2025
81	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	KUNAL KUMAR SWAIN	10031/2025
82	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	PITAMBAR PANDA	10032/2025
83	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	KUNAL KUMAR SWAIN	10033/2025
84	D-WP(C)/24203/2025 WP(C)/16680/2025	KRUSHNA CHANDRA BEHERA MP	DILLIP KUMAR MOHAPATRA	10034/2025
85	D-WP(C)/24205/2025 WP(C)/16638/2025	AKSHAYA KUMAR PRADHAN MP	SAROJA KANTA SAMAL	10035/2025
86	D-WP(C)/11905/2025 WP(C)/11354/2025	GOPAL CHANDRA SAHOO MP		10036/2025
87	D-WP(C)/24208/2025 WP(C)/16684/2025	SUSIL KUMAR ROUT MP	KRISHNA CHANDRA SAHU	10037/2025
88	D-WP(C)/17216/2025 WP(C)/11691/2025	TRUPTI PATRA MP		10038/2025
89	D-WP(C)/8978/2025	M/S. TZIPL- LIDIPL -AECPL (JV)	PRASANNA KUMAR PARHI (DSGI), DIPAK GOCHHAYAT (CGC), SATY	

	WP(C)/6643/2025	MP		10039/2025
90	D-WP(C)/24216/2025 WP(C)/ /	NARASINGH GOPAL MP	BHAKTA RANJAN BARIK	10040/2025
91	D-WP(C)/24221/2025 WP(C)/ /	IMRAN KHAN MP	SUBHASREE MOHANTY	10041/2025
92	D-WP(C)/24226/2025 WP(C)/16653/2025	DEBARAJ PRADHAN MP	MANOJA KUMAR KHUNTIA	10042/2025
93	D-WP(C)/19248/2025 WP(C)/13262/2025	SWAGATIKA PUHAN MP	DURGESH NARAYAN RATH	10043/2025
94	D-WP(C)/24231/2025 WP(C)/ /	SIKSHA O ANUSANDHAN A DEEMED UNIVERSITY, MP	PRASANTA BHARHERA	10044/2025
95	D-WP(C)/45708/2024 WP(C)/26960/2024	PREMANANDA MAHAKUD MP	BISWAMBAR MOHANTY	10045/2025
96	D-WP(C)/24233/2025 WP(C)/ /	RANJAN KUMAR KANDI MP	PRADOSH KUMAR DAS	10046/2025
97	D-WP(C)/15643/2025 WP(C)/11184/2025	SUDAM CHARAN MALLIK MP	PRONoy MOHANTY	10047/2025
98	D-WP(C)/24235/2025 WP(C)/ /	M/S SIDDHI BINAYAK METALICS MP	BIJAY PANDA	10048/2025
99	D-WP(C)/27691/2023 WP(C)/27691/2023	PRADIPTA KUMAR NAYAK MP	AVIJIT PATNAIK	10049/2025
100	D-WP(C)/24238/2025 WP(C)/ /	SAMBALPUR DISTRICT MISSION SHAKTI MP	BISWAMBAR MOHANTY	10050/2025
101	D-WP(C)/12626/2022 WP(C)/12626/2022	BIJOYLAXMI PANDA MP	M/S.SUBHRANSU BHUSAN MOHANTY,S.MOHAPATRA	10051/2025
102	D-WP(C)/903/2025 WP(C)/1253/2025	SAROJ KUMAR DAS MP		10052/2025
103	D-WP(C)/9455/2025 WP(C)/6902/2025	ORISSA MANGANESE AND MINERALS LTD, MP	SUBHRA KUMAR DASH (SR. ADV.), PRABIN DAS	10053/2025
104	D-WP(C)/24257/2025 WP(C)/ /	SANTILATA SETHY MP	SUVASHISH PATTANAIK	10054/2025
105	D-WP(C)/24265/2025 WP(C)/ /	UMA CHARAN MOHANTY MP	DURGESH NARAYAN RATH	10055/2025
106	D-WP(C)/24266/2025 WP(C)/ /	SANDHYARANI PANDA MP	AMITAV DAS	10056/2025
107	D-WP(C)/24267/2025 WP(C)/ /	SHREE BALUNKESWAR DEB BIJE, SISUPAL, MP	LOKADAKSHIN MOHANTY	10057/2025
108	D-WP(C)/16617/2025 WP(C)/12462/2025	ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), MP	NEWA JENA	10058/2025
109	D-WP(C)/24269/2025 WP(C)/ /	SALASAR AGRO PRODUCTS, CUTTACK MP	GYANA RANJAN MAHAPATRA	10059/2025
110	D-WP(C)/24268/2025 WP(C)/ /	BIBHUTI JENA MP	TRILOCHAN RATH	10060/2025
111	D-WP(C)/32208/2023 WP(C)/32208/2023	DHANESWAR DAS MP	BANSHIDHAR SATAPATHY	10061/2025
112	D-WP(C)/24287/2025 WP(C)/ /	DR.SWADESH KUMAR MOHANTY MP	DR. JITENDRA KUMAR LENKA	10062/2025
113	D-WP(C)/24294/2025 WP(C)/16734/2025	MINATI PRAVA JENA MP	SANGRAM JENA	10063/2025
114	D-WP(C)/24297/2025 WP(C)/ /	KISHAN KUMAR MOHANTY MP	SOUBHAGYA SUNDAR DAS	10064/2025
115	D-WP(C)/12113/2013 WP(C)/12113/2013	NAGESH BHARAT MP		10065/2025
116	D-WP(C)/24303/2025 WP(C)/ /	KARTICK CHANDRA PATRA MP	ASIT KUMAR JENA	10066/2025
117	D-WP(C)/18330/2025 WP(C)/12553/2025	SUVENDU MISHRA MP	BISWABIHARI MOHANTY	10067/2025
118	D-WP(C)/39947/2024 WP(C)/23450/2024	SATYA SANKAR RAJ MP	BISWABIHARI MOHANTY	10068/2025
119	D-WP(C)/39653/2024 WP(C)/23461/2024	BIBHUTI BHUSAN NAIK MP	BISWABIHARI MOHANTY	10069/2025
120	D-WP(C)/22449/2024 WP(C)/12744/2024	NARGISH FATMA MP	DIPTI RANJAN MOHAPATRA	10070/2025

121	D-WP(C)/21060/2025 WP(C)/ /	ADITYA MOHAN BAG MP	MANMEET SINGH ARORA	10071/2025
122	D-WP(C)/21062/2025 WP(C)/16037/2025	DANIAL BEHERA MP	MANMEET SINGH ARORA	10072/2025
123	D-WP(C)/264/2023 WP(C)/264/2023	ARUNA KUMAR ACHARIYA MP	BIBHUTI BHUSAN MISHRA	10073/2025
124	D-WP(C)/23664/2022 WP(C)/23664/2022	NISAMANI BEHERA MP	BIBHU PRASAD MOHANTY	10074/2025
125	D-WP(C)/2920/2025 WP(C)/2523/2025	NABAGHAN DALAI MP		10075/2025
126	D-WP(C)/18429/2025 WP(C)/13324/2025	ABHAYA KUMAR DAS MP		10076/2025
127	D-WP(C)/24306/2025 WP(C)/ /	MANOJINI TRIPATHY MP	BASUDEV MISHRA	10077/2025
128	D-WP(C)/24310/2025 WP(C)/ /	SUJIT NAYAK MP	JANAKI KANTA MAHAPATRA	10078/2025
129	D-WP(C)/24312/2025 WP(C)/ /	BIJAY KUMAR DAS MP	SOUGAT DASH	10079/2025
130	D-WP(C)/24278/2025 WP(C)/ /	NRUSINGHA BARIK MP	SUSANTA KUMAR BARAL	10080/2025
131	D-WP(C)/24314/2025 WP(C)/ /	GYANARANJAN DHAL MP	NIRANJAN LENKA	10081/2025
132	D-WP(C)/24314/2025 WP(C)/ /	GYANARANJAN DHAL MP	NIRANJAN LENKA	10082/2025
133	D-WP(C)/24317/2025 WP(C)/ /	HAREKRUSHNA DASH MP	BISWARANJAN MOHAPATRA	10083/2025
134	D-WP(C)/16416/2025 WP(C)/13601/2025	SURYA NARAYAN DASH MP	SAMEER KUMAR DAS	10084/2025
135	D-WP(C)/24331/2025 WP(C)/ /	PRAFULLA KUMAR CHOUDHURY MP	SUBHASIS MOHAPATRA	10085/2025
136	D-WP(C)/14028/2025 WP(C)/9899/2025	OMM SUPPORT SERVICES, BALASORE MP	GOPINATH MISHRA	10086/2025
137	D-WP(C)/14028/2025 WP(C)/9899/2025	OMM SUPPORT SERVICES, BALASORE MP	GOPINATH MISHRA	10087/2025
138	D-WP(C)/8578/2025 WP(C)/6972/2025	SWADHINA BADATYA MP	SANJAYA KUMAR DAS	10088/2025
139	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	10089/2025
140	D-WP(C)/24341/2025 WP(C)/ /	JAGANNATH SWAIN MP	JANMEJAYA KATIKIA	10090/2025
141	D-WP(C)/28902/2024 WP(C)/17510/2024	MANOJ KUMAR PRADHAN MP	AVIJIT PATNAIK	10091/2025
142	D-WP(C)/24344/2025 WP(C)/ /	BABITA MANDAL MP	BIKRAM KISHORE NAYAK	10092/2025
143	D-WP(C)/24347/2025 WP(C)/ /	KISHORE CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	10093/2025
144	D-WP(C)/24346/2025 WP(C)/ /	SANJAY KUMAR NAYAK MP	BIPLABA P.B. BAHALI	10094/2025
145	D-WP(C)/24349/2025 WP(C)/ /	JYOCHHARANI DORA MP	ASIT KUMAR JENA	10095/2025
146	D-WP(C)/13231/2025 WP(C)/9592/2025	SHARAT JENA MP		10096/2025
147	D-WP(C)/24351/2025 WP(C)/ /	SWETA PAL MP	SIDHARTHA DAS	10097/2025
148	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	MAHENDRA KUMAR SAHOO	10098/2025
149	D-WP(C)/24350/2025 WP(C)/ /	PRAHALAD PRADHAN MP	SIDHARTHA DAS	10099/2025
150	D-WP(C)/24352/2025 WP(C)/ /	DR.SOUMYA RANJAN DAS MP	RANJIT MOHANTY	10100/2025
151	D-WP(C)/6707/2021 WP(C)/6707/2021	DAMU BHATRA MP	SANGRAM KESHARI ROUT	10101/2025
152	D-WP(C)/23266/2025	PRIYA RANJAN DAS	ADHIRAJ MOHANTY	

	WP(C)/ /	MP		10102/2025
153	D-WP(C)/24368/2025	KISHORE CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		10103/2025
154	D-WP(C)/24366/2025	BHISMADEV SAHU @ VISMADEV SAHU	BYOMOKESH SAHOO	
	WP(C)/ /	MP		10104/2025
155	D-WP(C)/23262/2025	JANARDAN DEBNATH	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		10105/2025
156	D-WP(C)/18915/2025	M/S. BAJRANGBALI SPONGE AND POWER	GODRIS MOHANTY	
	WP(C)/13077/2025	MP		10106/2025
157	D-WP(C)/24354/2025	AMARENDRA DASH	PRASANT KISHORE RAY	
	WP(C)/ /	MP		10107/2025
158	D-WP(C)/24374/2025	PRASANTA KUMAR MISHRA	SAIBRATA RATH	
	WP(C)/ /	MP		10108/2025
159	D-WP(C)/24377/2025	LATA KUMBHAR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		10109/2025
160	D-WP(C)/24378/2025	KADAMBINI KUANR	BIKRAM KISHORE NAYAK	
	WP(C)/ /	MP		10110/2025
161	D-WP(C)/24380/2025	DEEPTIMAYEE SINGH	BIKRAM KISHORE NAYAK	
	WP(C)/ /	MP		10111/2025
162	D-WP(C)/24381/2025	UNION OF INDIA	RAJESH KUMAR MAHAPATRA	
	WP(C)/ /	MP		10112/2025
163	D-WP(C)/24387/2025	GOUTAM PRADHAN	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		10113/2025
164	D-WP(C)/24388/2025	PRADIPTA CHANDRA DEO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10114/2025
165	D-WP(C)/24396/2025	ANURADHA PRIYADARSANI	BIKRAM KISHORE NAYAK	
	WP(C)/ /	MP		10115/2025
166	D-WP(C)/24394/2025	T.SACHIN SUBUDHI	SATYA SHIVA DASH	
	WP(C)/ /	MP		10116/2025
167	D-WP(C)/26627/2024	SARADA PRASAN DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/15228/2024	MP		10117/2025
168	D-WP(C)/24406/2025	SK. SAEED	RAMA CHANDRA JENA	
	WP(C)/ /	MP		10118/2025
169	D-WP(C)/10679/2025	HIRANMAYEE NAYAK	AMIYA KUMAR CHHATOI	
	WP(C)/7674/2025	MP		10119/2025
170	D-WP(C)/10679/2025	HIRANMAYEE NAYAK	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	
	WP(C)/7674/2025	MP		10120/2025
171	D-WP(C)/24415/2025	BHAKTA CHARAN TANDIA	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		10121/2025
172	D-WP(C)/24416/2025	MD USMAN KHAN	RAMA CHANDRA JENA	
	WP(C)/ /	MP		10122/2025
173	D-WP(C)/24389/2025	JAYAKRUSHNA BEHERA	SADASIVA PATRA (1)	
	WP(C)/ /	MP		10123/2025
174	D-WP(C)/24418/2025	BADRINARAYAN BARIK	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		10124/2025
175	D-WP(C)/24419/2025	KUMUDINI MEHER	ROHIT RANJAN RAY	
	WP(C)/ /	MP		10125/2025
176	D-WP(C)/24421/2025	BANDOBASTA PADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10126/2025
177	D-WP(C)/24424/2025	BHARADWAJ MAHANTA @ BHARADWAJ	SIDHANTHA DAS	
	WP(C)/ /	MP		10127/2025
178	D-WP(C)/24431/2025	ARJUNA SWAIN	GOURI KUMAR RATH	
	WP(C)/ /	MP		10128/2025
179	D-WP(C)/24432/2025	LAKSHAMANA PRADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10129/2025
180	D-WP(C)/24435/2025	SK JABAR BUX @ GUNDU BUX	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		10130/2025
181	D-WP(C)/24399/2025	PRAMOD KUMAR NAYAK	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		10131/2025